

that the services rendered by medical profession for a consideration are covered under the Act. The Government does not propose to interfere with the decision of the National Commission.

Need to set up more consumer fora

3517 SHRI GOPAL SINH G. SOLANKI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Call to form more consumer Fora" which appeared in Hindustan Times dated the 8th May, 1993;

(b) if so, whether there is any proposal to set-up more consumer redressal fora and commissions for disposal of increasing number of complaints and claims under the CPA against Super Bazar; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) and (c) Government has promulgated the Consumer Protection (Amendment) Ordinance, 1993 on 18.6.1993 which enables the State Governments and UT Administrations to set up more than one District Forum in a District depending upon

the workload. However, there is no provision to set up more than one State Commission in a State in the Ordinance. The Act does not provide for setting up of State Commission District Forum specifically for claims against Super Bazar.

Supply of foodgrains to Rajasthan

3518. SHRI RAMDAS AGARWAL: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) what are the names of the food grains and the quantum thereof that have been provided to the State of Rajasthan for public distribution during the months of July-August-1993 till date particularly in rain-hit remote and inaccessible areas;

(b) whether the total quantum of foodgrains so provided have actually been made available in the inaccessible areas during rainy season, if so, the details thereof and when; and

(c) what is the quantum of coarse grains out of this total foodgrains which was made available to these areas?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (c) Quantity allotted to Rajasthan in July, August and September, 1993 of rice, wheat and jowar is given below:

(Quantity in '000 tonnes)

	July	August	September
Rice	11.50	11.50	11.50
Wheat	95.00	95.00	95.00
Jowar	5.00	5.00	5.00